

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	COMPANY APPEAL (IBC)/13/KOB/2024 in IBA/258/CB/2019
SECTION	SEC. 42 IBC
NAME OF PARTIES	INCOME TAX OFFICER, WARD - 1 & TPS ALAPPUZHA V/S RAVINDRA CHATURVEDI (LIQUIDATOR) OF EXCEL GLASSES LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSE JOSEPH & CYRIAC TOM
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**02 May 2024**

## O R D E R

### COMPANY APPEAL (IBC)/13/KOB/2024 in IBA/258/CB/2019

Learned Counsel, Mr. Cyriac Tom appears on behalf of the Income Tax Officer, Ward -1 & TPS Alappuzha, the Appellant herein. Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Liquidator and submits that Liquidator has filed the reply affidavit and the same is on record. Copy of the same has also been served on the Counsel appearing for the Appellant. Counsel appearing for the Appellant seeks time to argue the matter on the next date of hearing.

At the request of the Counsel appearing for the Appellant, list this matter for further consideration on **06.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**